

(b) A statement indicating the draft Resolutions adopted at the conference is laid on the Table of the Sabha. [Placed in Library. See No. LT-3781/65].

Checking Pollution of Jumna Waters

- *24. {
 Shri Yashpal Singh:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Azad:
 Shri Surendra Pal Singh:
 Shri Rameshwar Tantla:
 Shri Himatsingka:
 Shrimati Ramdulari Sinha:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Municipal Corporation of Delhi has secured the services of some U. S. experts on public health to suggest ways and means of checking pollution of Jumna waters; and

(b) if so, the plans and suggestions made by these experts in this regard and the financial implications of the same?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). No, Sir. However, at the request of the Director-General of Health Services, the Chief Public Health Engineer of the U.S.. A.I.D. made a study of the laboratory facilities available at the Delhi Water Works and has submitted a report which is under consideration.

Hidden Wealth

- *25. {
 Shri P. C. Borooah:
 Shri Hukam Chand
 Kachhavaiya:
 Shri Yashpal Singh:
 Shri Kishen Pattnayak:

Will the Minister of Finance be pleased to state:

(a) whether the attention of Government has been drawn to the note recently circulated by the Samyukta-Sadachar Samiti estimating that the amount of hidden wealth in the country is more than the total currency in circulation;

(b) how far this estimate is correct;

(c) how far the hidden wealth is estimating to be in the form of money and how far in other forms; and

(d) the steps Government propose to take in the matter?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) Newspaper reports of the note referred to have been seen.

(b) This is an estimate of the Samiti, and not of the Government.

(c) Government have no estimate regarding the break up of hidden wealth in the form of money or in other forms.

(d) Does not arise.

Karmarkar Committee Report

- *26. {
 Shri Ramehwar Tantla:
 Shri Surendra Pal Singh:
 Shri Yashpal Singh:
 Shri Prakash Vir Shastri:
 Shri Jagdev Singh
 Siddhanti:
 Shri D. N. Tiwary:
 Shri Vishwa Nath Pandey:
 Shri P. C. Borooah:
 Shri Bishwanath Roy:
 Shri P. R. Chakraverti:
 Shrimati Savitri Nigam:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri Onkar Lal Berwa:
 Shri P. H. Bheel:
 Shri Heda:
 Shrimati Akkamma Devi:
 Shri Ramachandra Ulaka:
 Shri Dhuleshwar Meena:
 Dr. Ram Manohar Lohia:
 Shri Kishen Pattnayak:
 Shri Madhu Limaye:
 Shri R. Berua:
 Shri D. C. Sharma:

Will the Minister of Health be pleased to state:

(a) whether Government have received the Karmarkar Committee Report on the allowances for interns and House Surgeons in Delhi Civil hospitals;

(b) if so, the main recommendations thereof;

(c) the recommendations which have accepted by Government; and

(d) how many of them have been implemented?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) A statement is laid on the Table. [Placed in Library. See No. LT-3782,65].

(c) and (d). The recommendations of the Committee are under consideration of Government and a decision is expected to be taken shortly.

Tapping Water from Jumna Bed

- *27. { Shri Surendra Pal Singh:
- { Shri D. C. Sharma:
- { Shri R. G. Dubey:
- { Shrimati Savitri Nigam:
- { Shri Vishwanath Pandey:
- { Shri P. R. Chakraverti:
- { Shri P. C. Borooah:
- { Shri K. N. Tiwary:
- { Shri Yashpal Singh:
- { Shri Bishwanath Roy:
- { Shri Rameshwar Tantia:
- { Shri Kapur Singh:
- { Shri P. K. Deo:
- { Shri Heda:
- { Shrimati Ramdulari Sinha:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a French Firm has drawn up an ambitious scheme to tap underground water near the Jumna river to augment the capital's supply of drinking water; and

(b) if so, the broad outlines of this scheme and its financial implications?

The Minister of Health (Dr. Sushila Nayar): (a) The Municipal Corporation of Delhi asked the firm M/s Mascarenhas and Taraporevala to explore the possibility of drawing underground water from river Jumna.

The above-named firm has been working in collaboration with Mon-P. Clausse, a French National. The firm has submitted an estimate of the cost of investigation for determining the feasibility of tapping the underground water.

(b) A statement showing the details is given below:

STATEMENT

The firm of M/s. Mascarenhas & Taraporevala have submitted to the Delhi Municipal Corporation the estimates of the cost of investigation for determining the feasibility of tapping the underground water supply for a draw of 20 M.G.D. which is considered to be the smallest economic unit for the Renee System. This estimate comprises 3 parts:

Part I Estimated cost Rs. 50,600 covers the cost of exploratory borings to be made, pumping etc.

Part II Estimated cost Rs. 19,100 covers the cost of travelling and T. A. charges of the French expert and also principals of the firm.

Part III Estimated cost Rs. 12,000 covers the cost of professional fees of the firm.

The firm has stated that in the event of the feasibility of the scheme being established and the work of preparation of the detailed project being entrusted to it, they will agree to refund the amount of Part III. The total cost of the 3 parts comes to Rs. 81,700.

In their meeting held on 31st January, 1965 the Water Supply and Sewage Disposal Committee approved in principal the above estimate; subject to certain modification being made in the estimated cost after mutual discussions with the representatives of the firm.